

श्री रामेश्वर जी
24/2/26

Declaration of Assets and Liabilities

Year: 2025-26

I, **Krishna Kumar**, Son of **Ram Ishwar Saw**, aged **29** years, belonging to **Bihar Legislative Assembly Secretariat** service and presently working as **Personal Assistant** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependant*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name Rupa kri	Dependant-1 Name Ram Ishwar Saw	Dependant-2 Name Daulti Devi	Dependant -3 Etc. Name
(i)	Cash	20,000/-	7,000/-	25,000/-	50,000/-	NIL
(ii)	Deposits in Bank, Financial Institutions And Non-Banking Financial Companies	1. SBI A/c-20488370409 Amount Rs.30,000/- 2. HDFC A/c-50100353625694 Amount-Rs. 1000/- 3. Bank of India A/c-446010510001257 Amount- Rs. 4000/-	NIL	1. IOB A/c- 3271010000200 59 Amount- Rs.12000/-	1. IOB A/c- 327101000000 910 Amount- Rs.13000/-	NIL
(iii)	Bonds, Debentures and Shares in companies	1. RVNL- 50 Shares Amount- Rs. 15,000/- 2. Shyam Century Ferrous Ltd-400 Shares Amount- Rs. 9,600/-	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC policies, etc.	LIC Policies Amount- 1. 13087/-(Qly) 2.1631/- (Monthly) HDFC Life Policy Amount- 5368/ (Monthly)	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	Two Wheeler BR-01DP-0757 Two Wheeler BR-01JQ-9367 Four Wheeler BR-01FR-1374	NIL	Two Wheeler BR-01EK-8311	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Gold- 30gm	Gold- 70gm Silver- 250 gm	Gold- 5 gm	Gold- 110 gm Silver-200 gm	NIL
(vii)	Other assets, such as values of claims/interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependant on the income of the employee

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B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	2722 Sqr. ft. Lakhna,Rasulpur, Punpun, Patna.	NIL	NIL	NIL	NIL
(iii)	Buildings(Commercial and residential) -Location(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	House/Apartments etc. -Location(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	680 Sqr.ft. Harnichak, Anisabad, Patna. (Paternal)	NIL	NIL	NIL	NIL
(v)	Others(Such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities/overdues to public financial institutions and government dues:- (Note : Please give seperate details for each item)

Sr. No.	Description	Name & Address of Bank/Financial Institutions(s)/Department(s)	Amount outstanding as on 16-02-2026
(a)	(i) Loan from Banks	Union Bank of India	Rs. 11,25,000/- (Approx)
	(ii) Loan from financial institutions	Life Insurance Corp of India.	Rs. 1,25,000/-
	(iii)Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c)dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport(including aircraft and helicopters)	NIL	NIL
	(f)Other dues, if any	NIL	NIL
(b)	(i)Income Tax including surcharge[Also indicate the assessment year upto which income Income Tax Return filed. Give also Permanent Account Number(PAN)]	FPZPK9802R	NIL
	(ii)Wealth Tax[Also indicate the assessment year upto which Wealth Tax Return filed.]	NIL	NIL
	(iii)Sales Tax[Only in case of proprietary business]	NIL	NIL
	(iv)Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :-

Date of Birth :-

Class/Group :-

Cadre :-

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature.....*Krishna Kr*.....

Name of Employee : KRISHNA KUMAR

Designation : Personal Assistant

Department : Bihar Legislative Assembly Secretariat

Place : Patna.

Date: *13/02/2026*